

O.I.H

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 4180

TO BE ANSWERED ON JULY 18, 2019

CIVIC AMENITIES IN SLUMS

No. 4180. SHRI RAJENDRA AGRAWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds allocated for providing civic amenities in slums and for their development in the country during each of the last three years and the current year, State/UT-wise;**
- (b) whether the Government is considering to conduct a survey of slums in urban areas and locate them with the help of remote sensing and geo information system;**
- (c) if so, the details thereof; and**
- (d) the concrete steps taken by the Government to provide basic facilities like healthcare to the people living in the slums of metro cities of the country?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a): 'Land' and 'Colonisation' being the State subjects, the State/ Union Territory (UT) Governments frame policies and implement schemes for improving the living conditions of slum dwellers. However, Government of India through its programmatic interventions viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Swachh Bharat Mission - Urban (SBM-U) and Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission, has been making overarching efforts by assisting States/ UTs to provide houses and basic civic amenities to the urban poor including slum dwellers residing in towns/ cities of the country.**

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AMRUT focuses on water supply, sewerage and septage management, storm water drainage, non-motorized urban transport and development of green spaces/ parks etc. in 500 Mission cities in the country. Under AMRUT, the Ministry of Housing and Urban Affairs (MoHUA) approves only State Annual Action Plans (SAAPs) submitted by each State/ UT and releases Central Assistance (CA) as per the Mission guidelines. Selection, appraisal, approval and implementation of individual projects under SAAP in Mission cities including slum areas is done by the respective States/ UTs.

Under the Mission, SAAPs for the entire Mission period (2015-2020) amounting to Rs. 77,640 crore has been approved by the MoHUA for all the States/ UTs in 3 rounds; SAAP-I (2015-16), SAAP-II (2016-17) and SAAP-III (2017-20). Central funds for implementation of projects are allocated SAAP-wise and not year-wise under the Mission. The State/UT-wise details of approved SAAP sizes and committed Central Assistance under AMRUT are at Annexure-I.

Swachh Bharat Mission-Urban (SBM-U) mainly aims at making urban India free from open defecation and achieving 100% scientific management of municipal solid waste in all 4,041 statutory towns of the country. Under SBM-U, funds are released for providing Community/ Public Toilets (CT/ PT) and Individual Household Latrines (IHHL) on need basis to all citizens of urban areas. The CTs and IHHLs are targeted on the under-privileged sections of the society who cannot afford these facilities. The Public Toilets (PT) on the other hand are targeted for the floating population and common persons in public places in urban areas. The funds released for CT/ PTs and IHHLs under SBM-U are based on projects conceptualised, planned and executed by the respective States/ UTs for urban areas including slum areas. State/ UT-wise details of funds released under SBM-U during the last three years and current year are at Annexure-II.

Under 'In-Situ' Slum Rehabilitation (ISSR) component of PMAY(U) mission, there is a provision to provide all weather pucca houses to all eligible urban households including slum dwellers. PMAY(U) mission envisages that houses constructed by the States/ UTs should have basic civic infrastructure like water, sanitation, sewerage, road, electricity etc. The State/ UT-wise details of Central Assistance sanctioned and released during each of the last three years and the current year under ISSR component of PMAY(U) is at Annexure-III.

(b) & (c): National Sample Survey Office (NSSO) under the Ministry of Statistics and Programme Implementation, Government of India conducts survey on particulars of slum periodically. NSSO has reported that at present there is no such proposal to conduct a survey of slums in urban areas and locate them with the help of remote sensing and geo information system.

(d): The Ministry of Health and Family Welfare (MoH&FW) has reported that the National Urban Health Mission (NUHM) was launched as a sub-mission under an overarching National Health Mission (NHM) on May 1, 2013 for providing equitable and quality primary healthcare services to the urban population with special focus on slum and vulnerable sections of the society. The NUHM is implemented through the State Health Department or the Urban Local Bodies (ULBs). MoH&FW has added that NUHM envisages setting up of Urban Primary Health Centre (U-PHC) in cities and towns with more than 50,000 population as well as district and State headquarters having more than 30,000 population, Urban Community Health Centres (U-CHC) in cities with more than five lakh population and targeted interventions for slum areas such as Auxiliary Nurse Midwife (ANM) for every 10,000 population, Accredited Social Health Activists (ASHAs) for every 1,000-2,500 population and Mahila Arogya Samiti (MAS) for every 250-500 population.

Annexure-I referred in reply to LSUQ No. 4180 due for 18.07.2019

State/ UT-wise details of approved SAAPs and committed Central Assistance under AMRUT

(Rs. in crore)

S. No.	Name of State/ UT	SAAP-I (2015-16)		SAAP-II (2016-17)		SAAP-III (2017-20)	
		Approved SAAP size	Committed CA	Approved SAAP size	Committed CA	Approved SAAP size	Committed CA
1	Andaman & Nicobar Islands	3.18	3.18	3.60	3.60	4.04	4.04
2	Andhra Pradesh	662.86	300.41	877.05	351.60	1350.26	404.61
3	Arunachal Pradesh	40.94	36.84	46.67	42.00	52.64	47.38
4	Assam	188.16	169.34	218.67	196.80	250.31	225.28
5	Bihar	664.20	332.10	775.20	387.60	1,030.37	445.10
6	Chandigarh	15.04	15.04	18.00	18.00	62.03	21.05
7	Chhattisgarh	573.40	276.47	740.37	308.58	878.99	424.69
8	Dadra & Nagar Haveli	3.41	3.41	3.60	3.60	3.81	3.81
9	Daman & Diu	4.56	4.56	5.75	5.75	7.72	7.72
10	Delhi	223.07	223.07	265.73	265.73	313.51	313.51
11	Goa	59.44	29.71	69.60	34.80	80.14	40.07
12	Gujarat	1,204.42	564.30	1,401.00	599.18	2,279.00	906.48
13	Haryana	458.02	219.01	525.40	254.40	1,582.32	291.10
14	Himachal Pradesh	88.23	79.41	101.33	91.20	114.96	103.46
15	Jammu & Kashmir	171.00	153.87	197.33	177.60	224.72	202.25
16	Jharkhand	313.36	137.95	376.80	165.81	555.58	262.41
17	Karnataka	1,258.54	592.29	1,624.72	771.60	2,069.61	954.90
18	Kerala	587.48	287.98	796.06	386.40	975.84	486.82
19	Lakshadweep	0.677	0.677	1.20	1.20	1.73	1.73
20	Madhya Pradesh	1,655.81	672.03	2,050.91	862.80	2,493.95	1,058.03
21	Maharashtra	1,989.41	914.92	2,489.91	1,176.00	3,280.00	1,443.16
22	Manipur	51.43	46.29	60.00	54.00	68.88	61.99
23	Meghalaya	22.81	20.53	26.67	24.00	30.66	27.59
24	Mizoram	40.56	36.50	46.67	42.00	53.02	47.72
25	Nagaland	34.98	31.48	40.00	36.00	45.24	40.71
26	Odisha	461.30	228.14	530.40	265.20	607.26	303.63
27	Puducherry	18.97	18.97	21.60	21.60	24.34	24.34
28	Punjab	709.66	318.86	857.01	400.80	1,199.95	484.81
29	Rajasthan	919.00	459.50	1,072.80	526.11	1,232.14	556.34
30	Sikkim	13.43	12.09	13.33	12.00	13.30	11.97
31	Tamil Nadu	3,249.23	1,372.41	3,834.49	1,582.80	4,111.06	1,801.37
32	Telangana	408.51	204.25	554.77	277.20	702.98	351.15
33	Tripura	36.62	32.96	49.33	44.40	62.30	56.07
34	Uttar Pradesh	3,287.27	1,409.07	3,895.16	1,638.00	4,239.24	1,875.39
35	Uttarakhand	148.53	133.68	197.33	177.60	247.16	222.44
36	West Bengal	1,104.86	552.43	1,393.69	642.00	1,536.45	734.89
	Total	20,672.36	9,893.73	25,182.15	11,847.96	31,785.51	14,248.01

Annexure-II referred in reply to LSUQ No. 4180 due for 18.07.2019

State/ UT-wise details of funds released under SBM-U during the last three year and current year

(Rs. in crore)

S. No.	State/UT	2016-17			2017-18			2018-19			2019-20		
		IHHL	CT	SWM	IHHL	CT	SWM	IHHL	CT	SWM	IHHL	CT	SWM
1	A&N Islands	0.0000	0.0000	0.0000	0.0404	0.9055	0.0000	0.0000	0.0000	0.3328	0.0000	0.0000	0.0000
2	Andhra Pradesh	0.0000	0.0000	185.9700	15.0000	14.1200	101.5500	18.1000	26.9639	0.0000	0.0000	0.0000	0.0000
3	Arunachal Pradesh	0.0000	0.0000	0.0000	2.7396	0.0000	0.0000	2.5320	0.2187	0.0000	0.0000	0.0000	0.0000
4	Assam	4.0000	0.5200	0.0000	7.1400	1.0264	38.3800	29.2248	0.0000	0.0000	17.8848	0.7624	38.3800
5	Bihar	40.0000	0.7330	71.9700	0.0000	32.3400	11.3400	84.0248	0.0000	34.3500	0.0000	0.0000	39.8700
6	Chandigarh	1.2234	0.0000	1.4917	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	10.0000
7	Chhattisgarh	50.8274	6.5700	0.0000	40.0000	15.6000	48.9941	12.9100	0.0000	56.9700	0.0000	0.0000	0.0000
8	Dadra & Nagar Haveli	0.0000	0.0000	0.0000	0.1134	0.0468	0.0000	0.5299	0.0000	0.0000	0.0000	0.0000	0.0000
9	Daman & Diu	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.2900	0.0600	0.0000	0.0000	0.0000	0.0000
10	Delhi	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	53.1250	0.0000	0.0000	0.0000
11	Goa	0.0000	0.0000	2.0800	0.0000	0.0000	2.1484	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
12	Gujarat	38.3200	13.9900	187.8998	0.0000	0.0000	80.2102	0.0000	0.0000	212.1200	0.0000	0.0000	0.0000
13	Haryana	0.0000	0.0000	45.0850	18.9800	23.4200	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
14	Himachal Pradesh	0.0000	0.0000	6.1000	0.0000	0.0000	0.0000	1.8700	0.8200	3.0600	0.0000	0.0000	0.0000
15	Jammu & Kashmir	9.4387	1.2532	0.0000	0.0000	3.7691	0.0000	30.5837	0.0000	28.5450	0.0000	0.0000	0.0000
16	Jharkhand	48.6742	3.9434	37.3642	0.0000	0.0000	45.6848	0.0000	0.0000	8.6400	0.0000	0.0000	0.0000
17	Karnataka	0.0000	0.0000	18.1150	0.0000	0.0000	41.9229	72.9052	25.4900	214.3350	0.0000	0.0000	0.0000
18	Kerala	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	51.6417	0.0000	0.0000	0.0000
19	Madhya Pradesh	163.3654	49.6000	0.0000	22.6014	0.0470	248.8200	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
20	Maharashtra	95.0600	0.0000	0.0000	30.0000	0.0000	232.2237	63.6100	12.1150	125.0568	0.0000	0.0000	0.0000
21	Manipur	0.0000	0.0000	0.0000	3.0345	0.0000	0.0000	22.9556	0.2800	0.0000	0.0000	0.0000	0.0000
22	Meghalaya	0.0000	0.0000	0.0000	2.2000	0.0000	0.5540	0.0000	0.0000	0.0000	0.0000	0.0000	0.5540
23	Mizoram	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	5.8817	2.5480	0.0000
24	Nagaland	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	8.6071	0.0000	0.4639	3.4484	0.8389	0.0000
25	Odisha	37.9398	15.4882	18.9795	0.0000	0.0000	0.0000	14.5742	12.3911	9.3100	0.0000	0.0000	0.0000
26	Puducherry	3.8504	1.1016	1.1200	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
27	Punjab	0.0000	0.0000	0.0000	13.0000	15.9540	97.3800	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
28	Rajasthan	105.4704	10.0672	181.9500	0.0000	27.7300	128.6600	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
29	Sikkim	0.1310	0.0941	0.0000	0.0201	0.0000	0.0000	0.0000	0.0000	0.0000	0.2813	0.6507	0.0000

30	Tamil Nadu	57.9384	48.3548	108.4900	61.2624	0.0000	0.0000	24.5390	13.4495	140.3650	0.0000	0.0000	110.840 0
31	Telangana	29.1500	0.0000	50.0800	0.0000	0.0000	26.8000	0.0000	0.0000	19.6200	0.0000	0.0000	0.0000
32	Tripura	7.6126	0.1646	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000	7.7600
33	Uttar Pradesh	0.0000	0.0000	0.0000	221.001 4	86.5700	144.4900	23.7418	0.0000	245.6750	0.0000	0.0000	0.0000
34	Uttarakhand	2.2500	0.5200	0.0000	3.0000	4.4374	0.0000	16.4500	1.9600	2.5518	0.0000	1.7626	2.1192
35	West Bengal	3.8600	5.2000	0.0000	91.7100	0.0000	53.4400	0.0000	0.0000	111.8200	0.0000	0.0000	0.0000

Annexure-III referred in reply to RSUQ No - 4180 due for 18.07.2019

State/UT-wise Central Assistance sanctioned and released during each of the last three years and current year in In-situ Slum Redevelopment (ISSR) under PMAY(U)

S. No.	Name of the State/ UT	Central Assistance Sanctioned (Rs. in Cr.)				Central Assistance released* (Rs. in Cr.)			
		2016-17	2017-18	2018-19	2019-20	2016-17	2017-18	2018-19	2019-20
1	A&N Islands	-	-	-	-	-	-	-	-
2	Andhra Pradesh	-	-	-	-	-	-	-	-
3	Arunachal Pradesh	-	-	-	-	28.84	-	4.10	16.69
4	Assam	-	-	-	-	-	-	-	-
5	Bihar	-	-	-	-	47.20	-	-	-
6	Chandigarh	-	-	-	-	-	-	-	-
7	Chhattisgarh	-	59.46	-	-	1.26	5.86	-	-
8	D&N Haveli	-	-	-	-	-	-	-	-
9	Daman & Diu	-	-	-	-	-	-	-	-
10	Delhi	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-
12	Gujarat	73.25	181.75	4.00	-	163.58	38.69	20.20	-
13	Haryana	-	-	3.67	-	-	10.34	-	-
14	Himachal Pradesh	-	-	-	-	-	-	-	-
15	Jammu & Kashmir	-	-	-	-	-	5.30	-	-
16	Jharkhand	-	137.89	17.28	-	-	13.15	-	-
17	Karnataka	-	-	-	-	-	121.61	-	-
18	Kerala	-	-	-	-	-	-	-	-
19	Lakshadweep	-	-	-	-	-	-	-	-
20	Madhya Pradesh	5.76	2.40	-	-	-	3.33	-	-
21	Maharashtra	23.56	-	2,208.81	-	-	-	-	-
22	Manipur	-	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-	-
24	Mizoram	-	-	-	-	-	-	-	-
25	Nagaland	-	-	-	-	-	8.51	-	-
26	Orissa	-	13.00	-	-	0.49	0.85	7.78	-
27	Puducherry	-	-	-	-	-	-	-	-
28	Punjab	10.25	-	-	-	4.10	-	-	-
29	Rajasthan	-	-	-	-	49.24	29.13	-	-
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	-	-	-	-	28.00	-	-	-
32	Telangana	-	-	-	-	-	-	-	-
33	Tripura	-	-	-	-	29.97	-	-	-
34	Uttar Pradesh	-	-	-	-	18.64	37.03	-	-
35	Uttarakhand	-	-	-	-	-	42.13	-	-
36	West Bengal	-	-	-	-	-	-	-	-
Grand Total		112.82	394.50	2,233.76	-	371.31	315.92	32.08	16.69

* Includes funds released against commitment of central assistance approved during preceding years.